

W W TECHNOLOGY HOLDINGS LIMITED

Registered Off.: 1111A, Raheja Chambers, 213, Nariman Point, Mumbai-400021, Maharashtra,

Tel: 022-22852796, Fax: 022-66324648,

Email: info@wwtechnology.in and Website: www.wwtechnology.in

This Corrigendum to Public Announcement/Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Paresh Mulji Kariya (the 'Acquirer') in respect of the Open Offer to the equity shareholders of W W Technology Holdings Limited (the 'Target Company' or 'WWTL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR2/OW/2848/2013 dated January 31, 2013 and should be read in conjunction with the Public Announcement filed on November 02, 2012 (Friday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition) on November 09, 2012 (Friday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	November 02, 2012	Friday	November 02, 2012	Friday
Date of Detailed Public Statement	November 09, 2012	Friday	November 09, 2012	Friday
Date by which Draft Letter of Offer was filed with the SEBI	November 20, 2012	Tuesday	November 20, 2012	Tuesday
Last date for a Competitive Bid	December 05, 2012	Wednesday	December 05, 2012	Wednesday
Date of receipt of the comments on Draft Letter of Offer from SEBI	December 12, 2012	Wednesday	January 31, 2013	Thursday
Identified Date	December 14, 2012	Friday	February 04, 2013	Monday
Last Date by which Letter of Offer will be dispatched to the Shareholders	December 21, 2012	Friday	February 11, 2013	Monday
Last date for Revising the Offer Price/Number of Equity shares	December 25, 2012	Tuesday	February 12, 2013	Tuesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of WWTL	December 26, 2012	Wednesday	February 13, 2013	Wednesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	December 28, 2012	Friday	February 15, 2013	Friday
Date of opening of the Tendering Period	December 31, 2012	Monday	February 18, 2013	Monday
Date of closing of the Tendering Period	January 11, 2013	Friday	March 04, 2013	Monday
Last Date by which all requirements including payment of consideration will be completed	January 25, 2013	Friday	March 18, 2013	Monday

2) **Revision in Open Offer Price:** The Open offer price has been revised from ₹ 10/- (Rupees Ten Only) per equity share to ₹ 26.00/- (Rupees Twenty Six Only) per equity share ("Revised Open Offer price").

3) **Escrow Account:** Initially, more than 25% of the open offer consideration i.e. ₹ 1,60,000/- (Rupees One lakh Sixty Thousand Only) was deposited in the Escrow account. However based on the SEBI letter bearing ref no CFD/DCR2/OW/2848/2013 dated January 31, 2013, Offer Price has been revised and consequently additional consideration has been deposited in the Escrow account. As on date of this corrigendum, the Acquirer has deposited an additional amount of ₹ 2,55,000/- (Rupees Two Lakhs and Fifty Five Thousand Only) aggregating to ₹ 4,15,000/- (Rupees Four Lakhs and Fifteen Thousand Only) in the Escrow Account.

All the other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of his obligations laid down in the Regulations.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Rishabh Jain/Mr. Nikesh Jain

914, 9th Floor, Raheja Chambers, Nariman Point, Mumbai-400021, Maharashtra

Tel.: 022-22870443/44/45; Fax: 022-22870446;

E-mail: rishabh@intensivefiscal.com

Date : February 04, 2013

Place : Mumbai

PRESSMAN